

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

OA 2076/99

MA 69/2000

(10)

New Delhi this the 17th day of February, 2000

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Ex.ASI Inder Singh,
No.5229/PCR,
R/O Qtr.No.2, Sector-4,
R.K.Puram, New Delhi.

.. Applicant

(By Advocate Shri L.C.Rajput)

Versus

1. Deputy Commissioner of Police,
Headquarters III,
PHQ I.P.Estate, New Delhi.
2. S.H.O.
P.S. R.K.Puram, New Delhi.

.. Respondents

(None for the respondents)

O R D E R (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Member (J))

Shri L.C.Rajput, learned counsel for the applicant on instructions from the applicant who is stated to be present in Court prays for withdrawing the OA.

2. In the above circumstances OA 2076/99 is dismissed as withdrawn. No costs.

JS
(Smt. Lakshmi Swaminathan)
Member (J)

Later Mrs. Meera Chhibber, learned counsel for the respondents appears and submits that MA 69/2000 has been filed by the respondents praying for vacation of the stay order.

In view of the above order, MA 69/2000 has become infructuous and is accordingly disposed of along with OA 2076/99 which has been dismissed as withdrawn.

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Member (J)

sk